

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BLUECREST TECHNOLOGY
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Super Woodwell Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/10/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies -Delhi
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U20232DL2007PTC169608
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Khasara No. 87/12/2, Mundka Industrial Area, Gali No. 9, Near Saraswati Vatika, Delhi 110041
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.04.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Saurabh Agrawal Address: 403, Nirmal Tower, 26 Barakhamba Road, Connaught Place, New Delhi 110001 Email Id: saurabhfc@gmail.com Telephone Number: +91 9811365004, 011- 40366403 Reg.No: IBBI Reg. No.: IBBI/IPA-002/IP-N00344/2017-18/10994
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25.05.2022

Notice is hereby given that the Super Woodwell Private Limited has commenced voluntary liquidation on 25.04.2022. The stakeholders of Super Woodwell Private Limited are hereby called upon to submit a proof of their claims, on or before 25.05.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Saurabh Agrawal
Liquidator in the matter of Super Woodwell
Private Limited
saurabhfc@gmail.com
Reg. No: IBBI Reg. No.: IBBI/IPA-002/IP-
N00344/2017-18/10994

Date: 27.04.2022
Place: New Delhi

